

**IN THE INCOME TAX APPELLATE TRIBUNAL  
'B' BENCH, BANGALORE**

**BEFORE SHRI VIJAYPAL RAO, JUDICIAL MEMBER  
and  
SHRI INTURI RAMA RAO, ACCOUNTANT MEMBER**

IT(TP)A No.657/Bang/2012  
(Assessment year: 2007-08)

M/s.Amazon Development Centre (India)Pvt.Ltd.  
8<sup>th</sup>, 9<sup>th</sup> & 10<sup>th</sup> Floor, Brigade Gateway,  
World Trade Centre, No.26/1,  
Dr.Rajkumar Road,Malleswaram (W),  
Bangalore-560055.  
PAN: AAECA 7705 P

... Appellant

Vs.

Income-tax Officer,  
Ward 11(1),  
Bangalore.

... Respondent

Appellant by : Shri K.R.Vasudevan, Advocate.  
Respondent by : Shri T.N.Prakash, Addl.CIT(DR).

Date of hearing : 18/01/2016  
Date of pronouncement : 26/02/2016

**O R D E R**

**Per INTURI RAMA RAO, AM :**

This is an appeal filed by the assessee against the order of the CIT(A)-IV, Bangalore, dated 14/03/2012 for the assessment year 2007-08.

2. At the time of hearing, learned counsel for the assessee submitted that the assessee wants to withdraw the appeal and accordingly a letter by the assessee dated 14/1/2016 praying for

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permission to withdraw the appeal is filed. We permit the assessee to withdraw the appeal.

3. In the result, the appeal is dismissed as withdrawn.

*Order pronounced in the open court on this 26<sup>th</sup> day of February, 2016*

sd/-  
**(VIJAY PAL RAO)**  
**JUDICIAL MEMBER**

sd/-  
**(INTURI RAMA RAO)**  
**ACCOUNTANT MEMBER**

Place : Bangalore  
D a t e d : 26/02/2016

*srinivasulu, sps*

**Copy to :**

- 1 Appellant
- 2 Respondent
- 3 CIT(A)-II Bangalore
- 4 CIT
- 5 DR, ITAT, Bangalore.
- 6 Guard file

By order

Assistant Registrar  
Income-tax Appellate Tribunal  
Bangalore